	Annexure 7														
	Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 30th September, 2022														
					Lis	st of operation	onal creditors (Gov	ernment dues)							
	(Amount in Rs.)														
SI. No.	Details of Claimar	Details of claim received		Details of claims admitted						Amount	Amount of	Amount	Amount of	Remarks, if any	
											of	any mutual	of claim	claim under	
											contingen	dues, that	not	verification	
	Department	Government	Date of receipt	Amount claimed	Amount of	Nature of	Amount covered	Amount	Whether	% of	t claim	may be set	admitted		
					claim admitted	claim	by security	covered by	related	voting		off			
							interest	guarantee	party?	share in					
										CoC, if					
										applicable					
		Central	47.00.0000	25 45 760	25 45 700			0	N -	NI-	0				
	Income Tax Office	Government	17.08.2022	35,15,760	35,15,760	NA	0	0	No	No	0	0	0	0	NIL
	GST Office of the Assisstant	State	24.00.2022	2 50 27 951	2 50 27 951				No	No	0	0			
2	Commissioner of State Tax,	Government	24.08.2022	3,50,27,851	3,50,27,851	NA	0	0	NO	No	0	U	0	0	NIL